

# C. A. T. Bench, JAIPUR

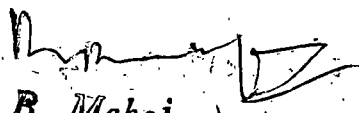
Date of Order

Orders

1-2-93


Mr. Parkaj Bhandari - Counsel for petitioner

M.P. No. 34/93 has been dismissed  
therefore the question of condonation does  
not arise. This M.P. is dismissed  
accordingly.

  
(B. B. Mahajan)  
Member (Adm.)

  
(D. L. Mehta)  
Vice-Chairman

Copy sent to the  
app. & resp no 1  
on vide 1240B 1241  
Date 16-2-93

  
11/2/93